

(c) All such cases are reported to, registered and investigated by the Government Railway Police (GRP) of the State concerned. Government Railway Police has registered all the incidents of dacoity and arrested 184 and 251 persons during the year 2013 and 2014 respectively.

(d) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). However, Railway Protection Force supplements the efforts of the GRP by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The other steps taken by the Railways to improve safety of passengers and their baggage are as under:-

1. 1300 trains are escorted by Railway Protection Force in addition to 2200 trains escorted by Government Railway Police of different States daily on an average.
2. Security Help-Line number 182 has become operational in Zonal Railways' Control Rooms to enable passengers to seek security related assistance on real time basis.
3. An Integrated Security System, including electronic surveillance through CCTV to enhance security over 202 sensitive and vulnerable Railway stations, is under implementation.
4. Conducting of Regular Drives against man entering coaches reserved for ladies by RPF under section 162 of the Railways Act.
5. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police.

Late running of trains coming from and going to Bihar

† 1404. SHRI RAM NATH THAKUR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that for the last four months all the superfast trains coming from and going to Bihar are running very late;
- (b) if so, the details thereof and the reasons therefor; and
- (c) whether Government is considering to run any new train between Samastipur and New Delhi, if so, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) The punctuality of Superfast trains originating/terminating in Bihar, in the last four months is approximate 50%. It is observed that trains originating/terminating in Bihar which tend to run very late, are those traversing through Patna/Gaya-Mughalsarai-Allahabad corridor. These corridors are facing severe capacity constraints due to saturated line capacity and carry mixed traffic composed of Mail/Express trains and freight trains carrying raw materials, coal for power generation needs, petroleum products, food grains, fertilizer, steel, export oriented container traffic as well as essential commodities.

Additionally in this period on 17.06.2015 due to a fire incident which resulted in the burning out of Route Relay Interlocking panel at Itarsi resulting in introduction of manual/ non-interlocked working at Itarsi station. The dwell timing of trains going to Bihar and other directions in the Itarsi-Allahabad sector increased substantially. This problem continued till 21.07.2015 when the new Route Relay Interlocking panel was in place. Furthermore, the punctuality of Bihar bound trains are beset due to asset failures, accidents, adverse weather conditions (fog, rains, breaches); intermittent natural calamities such as floods, cyclones, heavy rains; heavy road traffic at level crossing gates; multi faceted law and order problems, including public agitations and bandh calls in Maoist/left wing extremism affected areas of East Central Railway, miscreant activities such as theft of Railway assets; mid-section run over cases involving cattle and humans, etc. which in many cases led to rescheduling of trains.

(c) At present, there is no such proposal. However, recently introduced 15529/15530 Saharsa-Anand Vihar (T) Jansadharan Express (introduced w.e.f 06.01.2015) also serves Samastipur-New Delhi sector.

Railway projects in Haryana

1405. SHRI SHADI LAL BATRA : Will the Minister of RAILWAYS be pleased to state:

- (a) the details and status of railway projects in Haryana, including those sanctioned during the last three years, project-wise;
- (b) the details of funds allocated and spent thereon; and
- (c) by when these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) Details and status of ongoing major railway projects falling partly/fully in Haryana including those sanctioned during last three years are given below: